

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1197  
TO BE ANSWERED ON 24.07.2017**

**CLASS 11 ADMISSION IN KVs**

**†1197. SHRI KAUSHAL KISHORE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the students who passed 10th class exam in many Kendriya Vidyalayas (KVs) in the country including the Kendriya Vidyalaya situated at Shalimar Bagh, New Delhi have not been given admission in the class 11 in their own schools while students from other schools and the students recommended by the Ministry are being admitted on marks and VVIP quota basis respectively;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) to (c) Kendriya Vidyalaya Sangathan (KVS) has reported that all the students who have passed class 10<sup>th</sup> from Kendriya Vidyalayas (KVs) are granted admission in class 11<sup>th</sup> in various streams as per their eligibility. Eligible students from other schools are also considered for admission in class 11<sup>th</sup> in KVs, if seats are available after accommodating all the eligible students of the same KV and neighboring KVs. As per KVS admission guidelines, under the special dispensation scheme, Hon'ble Members of Parliament and Hon'ble Minister of Human Resource Development can recommend students for admission in KVs and such admissions are allowed over and above the permitted class strength. During the current session 2017-18, no students from other schools have been granted admission in class 11<sup>th</sup> in KV, Shalimar Bagh, New Delhi either on merit basis or under special dispensation quota.

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